NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/69/2016

NAME OF THE PETITIONER(S)

: IVCRL Assits & Holdings Ltd & Another

NAME OF THE RESPONDENT(S)

: Chennai Water Desalination Ltd & 6 Others

UNDER SECTION		: 397/398	
S.No	o. Name (in Capital)	Represented by	Signature
<i>j</i> .	PRIYADARSHINI N SHWETHA VASUDEVAN	Counsel for R7	ewetha)
6	for TK Bhaskon PD AVARSHINI	Council for R2-R6	Famel
3	PRAVARSHINI for Promod Naiv THRIYAMBHK KANNAN	Churtel for Peritona	

ORDER

Shri Thriyambak Kannan, counsel for petitioner present.

Counsels

for R2 to R7 present. Counsel for petitioner stated that settlement talks are still in progress and prays further time. At request, time is enlarged. Put up on 30.11.2016 at 10.30 A.M.

(Ch Mohd Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)